

SHRI INDRAJIT GUPTA: That is not my question. My question is, whether it is not a fact that the advance given to the private commercial sector is going up from year to year.

SHRI VIDYA CHARAN SHUKLA: Sir, we will collect the information and lay it on the Table of the House.

श्री आरिफ मौहम्मद खां : क्या सरकार को जानकारी है कि पिछली काम चलाऊ सरकार के प्रधान मंत्री पर तत्कालीन सरकारी दल के अध्यक्ष श्री राज नारायण ने कुछ आरोप लगाए हैं जिनके अनुसार उनकी मिली भगत के कारण आज आवश्यक उपभोग की वस्तुओं में शक्कर के दाम बढ़े हैं और शक्कर की उपलब्धि कम हुई है? मैं जानना चाहता हूँ कि राज नारायण जी जैसे जिम्मेदार व्यक्ति के द्वारा लगाए गए आरोपों की क्या सरकार जांच कराएगी और उन पर आवश्यक कार्रवाई करेगी?

श्री विद्याचरण शुक्ल : श्री राज नारायण जी द्वारा लगाये हुए आरोप काफी साफ आरोप हैं और वह तो स्वयंसिद्ध लगते हैं, इसलिए उनकी जांच कराने की आवश्यकता नहीं।

WRITTEN ANSWERS TO QUESTIONS

Production and Market Collaborations with Foreign Countries by STC

*65. **SHRI ATAL BIHARI VAJ-PAYEE:** Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that there is a proposal for the State Trading Corporation to enter into production and market collaborations with parties in foreign countries;

(b) if so, the main features thereof; and

(c) the advantages envisaged and guidelines for collaborating?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Yes, Sir.

(b) Main features of the proposal are. Foreign collaborations will be arranged only where the import of technology and know-how is necessary for production for export and where buy-back arrangements are possible

(c) The advantages are.—

Upgrading the quality of production to suit international market requirements.

To create a sound and quality export base.

To ensure marketing of production coming out of such production ventures.

To promote industries based on the available raw materials and obtain additional foreign exchange.

No general guidelines have been issued to STC beyond the guidelines of Government relating to foreign collaborations.

Revision of duration of Mining Lease

*66. **SHRI AMARSINGH RATHAWA:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether any suggestion has been made to Government that the grant of mining lease should be for 20 to 30 years, instead of only ten years; and

(b) if so, the decision taken by Government thereon?